NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/21/2018

NAME OF THE PETITIONER(S)

: INTERCHANGE TOURS & TRAVELS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Sandeep Kumur

Course for Applicant

ORDER

Counsel for the applicant present. ROC, Chennai, has not filed the objections. Counsel for the applicant is directed to send private notice to the ROC for filing objections in the matter. The matter is adjourned. Put up on 28.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-sdr (CH. MOHD SHARIEF TARIQ) Member(Judicial)

bc